

(b) whether the Kerala Government have submitted a scheme for raising cashew plantations in 25,000 hectares of private land during the last three years of the Fifth Five Year Plan period from 1976-77; and

(c) if so, what steps have been taken by Government to give clearance to the Scheme as a centrally sponsored scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION: (SHRI PRABHUDAS PATEL): (a) Yes.

(b) Yes.

(c) The details of the Scheme are being worked out.

Central Government Health Scheme for Former M.Ps

98. SHRI SAWAISINGH SISODIA: Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to extend the Central Government Health Scheme to former Members of Parliament;

(b) if so, what are the broad outlines of the scheme; and

(c) by when a final decision is likely to be taken in this regard?

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHURAMIAH): (a) to (c) The Joint Committee on Salaries and Allowances of Members of Parliament had, at their sitting held on 28-1-1976, made a recommendation that the medical facilities presently available to sitting Members of Parliament might be extended to ex-M.Ps. also on token payment. This recommendation is under consideration of the Government.

Pension to Former Members of Parliament

99. SHRI SAWAISINGH SISODIA: Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to introduce a Bill providing for granting of pension to former Members of Parliament;

(b) if so, what are the broad outlines of the proposal; and

(c) by when a final decision is likely to be taken in this regard?

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHURAMIAH): (a) to (c) The Joint Committee on Salaries and Allowances of Members of Parliament had, at their sitting held on 28-1-1976, made a recommendation for payment of pension to ex-Members of Parliament. This recommendation is under consideration of the Government.

Sale of paddy by agriculturists to private traders

100. SHRI BHANU PRATAP SINGH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are aware that due to inadequacy of purchasing centres in many parts of U.P., particularly in District Basti, the agriculturists were forced to sell their paddy to private traders at a price below the procurement price; and

(b) if so, what remedial measures Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHIB P. SHINDE): (a) and (b) The State Government have reported that adequate arrangements for price support purchases have been made in the State wherever necessary. In addition to purchases made by rice mills, arrangements have been made by F.C.I. for purchase of paddy direct from farmers at 215 centres including 12 centres in Basti District and all stocks of paddy conforming to prescribed specifications offered for sale by farmers have been purchased at the procurement price.

भाखड़ा बांध से दिल्ली को पानी की सप्लाई

101. श्री ओउम् प्रकाश त्यागी : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली की पानी और मल निकासी की समस्या का समाधान करने के लिए उत्तर प्रदेश की अपर